GOVERNMENT OF INDIA MINISTRY OFSTATISTICS AND PROGRAMME IMPLEMENTATION **RAJYA SABHA QUESTION NO26.07.2010 ANSWERED ON**

DIFFERENTIAL TREATMENT IN MPLAD FUNDS.

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Shri Rama Chandra Khuntia

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTINGSTATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state :-

(a) whether some State Governments are not utilizing the MPLAD funds in spite of repeated persuation by the MPs and are showing differential treatment to MPs, who do not belong to their party;

(b) whether it is a fact that 38 projects in Korai block of Jajpur district in Orissa have not been implemented, although the MPLAD funds was released in the first quarter of 2009; and

(c) the amount of 3 lakhs rupees which was given for the class room of Tarini Mahavidyalaya Panikoili in 2008 has not been utilized yet?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF COAL AND STATISTICS & PROGRAMME IMPLEMENTATION

(SHRI SRIPRAKASH JAISWAL)

(a) & (b): The district authority of Jajpur district in Orissa has reported that there has been no differential treatment to any Hon'ble MP on utilization of MPLADS fund. Effective steps have been taken for early execution of MPLADS works recommended by Hon'ble MPs and utilization of fund thereof adhering to MPLADS guidelines.

36 works amounting to Rs.69 lakhs recommended by Shri Rama Chandra Khuntia, hon'ble MP have been sanctioned for execution in Korei Block of Jajpur District in Orissa. All these works are at different stages of implementation.

(c) The MPLADS fund for the recommended work 'Construction of building of Maa Tarini Mahavidyalaya, Panikoili in Korei Block of Jajpur District' could not be released due to delay in receipt of required document like land schedule and ownership of land of the proposed site of the work from the college authority. These documents have now been received and further action is taken to sanction the required fund.